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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 195/2024/EZ

In The Matter of:

PRAMEYA FOUNDATION

..... APPLICANT(S)

VERSUS

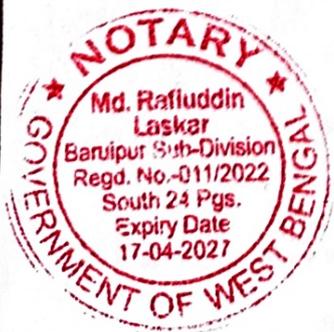
STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE DIRECTOR GENERAL & INSPECTOR GENERAL
OF POLICE, WEST BENGAL POLICE.

INDEX

Serial No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1 to 06
2.	Copy of letter vide Org. No. 20/Law Cell dated 29.01.2025 and vide Org. No. 150/Law Cell dated 17.07.2025	R/1	07 to 08
3.	Copy of messages vide Org. No. 225/25/LC/M.R.-244 dated 07.02.2025 and Memo No. 122/KPD/Law dated 23.07.2025.	R/2	09 to 23
4.	Report of the Commissioner of Police, Kolkata vide Memo No. 137/KPD/Law dated 11.08.2025.	R3	24 to 34



14 AUG 2025

Filed by

Sudip Kumar Dutta

Sudip Kumar Dutta
Advocate

For The State of West Bengal
Email: adv.skdutta@gmail.com
(M): 9874782072.

X

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 195/2024/EZ

In The Matter of:

PRAMEYA FOUNDATION

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VERSUS

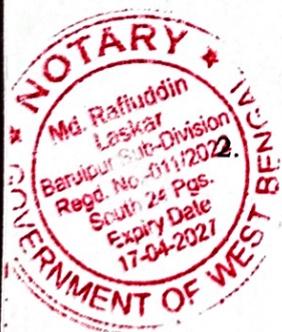
STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE DIRECTOR GENERAL & INSPECTOR
GENERAL OF POLICE, WEST BENGAL POLICE PURSUANT TO THE ORDER
DATED 14.05.2025 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

I, Shri Rajeev Kumar, Son of Late Dr. Anand Kumar, aged about 59 years,
by faith-Hindu, by occupation- service and presently posted as the Director
General and Inspector General of Police, West Bengal and having office at
Bhawani Bhawan, West Bengal Police Head Quarters, Kolkata: 700027, do
hereby solemnly affirm and declare as follows:

1. That, I am affirming this affidavit being well acquainted with the facts
and circumstances of the case and more particularly, pursuant to the
order passed by this Hon'ble Tribunal on 14.05.2025 and 29.07.2025.
That vide order dated 14.05.2025 whereby, the Hon'ble Tribunal directed
inter alia that "The Director General of Police shall address himself to the
photographs which have been filed with the Original Application as
'Annexure-A/1' (colly) from page nos. 355 to 362 by way of evidence
14 AUG 2025 which shows bundles of thermocol in shops and in waste bins in the form
of plates and cutlery and also dumped in the river which only implies
that sale of thermocol is going on with impunity in the State of West
Bengal in complete disregard of the Notification of the Government of
West Bengal dated 01.07.2022 regarding ban on plastics and styrofoams"



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3. It is apparent from the above observation of Hon'ble Tribunal that it has shown great concern against the use of the items like polystyrene and expanded polystyrene (thermocool) commodities. The deponent has indicated in his earlier affidavit dated 13.05.2025 with regard to the steps taken in this regard. In order to avoid the proximity, I repeat and reiterate the statements made in the paragraphs 4a, 4b, 4c, 4d, 4e, 4f and 4g of the earlier affidavit. This affidavit is being filed in order to further clarify and indicate the steps taken by the deponent in accordance to the order dated 14.05.2025. The Deponent, would like to bring on record some directions and or positive action taken which it would show justice must not only be done, but also be seems done in order to compliance of the earlier order.

A. The deponent would respectfully refer to the additional affidavit dated 28.01.2025 submitted by the applicant, wherein images (Annexure A/1) of thermocol cutlery used for serving food and its subsequent disposal in front of Belur Math Mandir at Howrah, as well as images (Annexures A/2 and A/3) of decorative thermocol items used during festivals such as Durga Puja, Ganesh Puja, and Kali Puja, and discarded thermocol waste spread alongside the road at the Ganga Ghats in Sovabazar, Kolkata – 700005, have been clearly shown.

B. With reference to the above-mentioned incident, two messages, vide Org. No. 20/Law Cell dated 29.01.2025 and Org. No. 150/Law Cell dated 17.07.2025, have been issued to the Commissioner of Police, Howrah Police Commissionerate, and the Commissioner of Police, Kolkata Police, respectively, requesting for an action taken report with regard to the images shown in the additional affidavit submitted by the applicant.

Photocopies of the both Org. are annexed herewith and marked collectively as "Annexure – R1".

C. Accordingly, action taken reports have been received from the Commissioner of Police, Howrah Police Commissionerate, vide Org. No.



14 AUG 2025

X

225/25/LC/M.R.-244 dated 07.02.2025, and from the Commissioner of Police, Kolkata, vide his office Memo No. 122/KPD/Law dated 23.07.2025, respectively.

As per the report from the Commissioner of Police, Howrah, a joint inspection was conducted near Belur Math by Bally Municipality and Howrah Police. During such inspection it was found that street vendors were not using thermocol products. Instead, they were using eco-friendly alternatives in compliance with the Plastic Waste Management Rules, 2016. Awareness campaigns are being conducted on regular basis and vendors are being encouraged in their transition to sustainable alternatives.

From the report of Commissioner of Police, Kolkata it appears that physical inspections found no use or stocking of banned polystyrene (thermocol) items. No thermocol or plastic waste was found floating over the river Ganga during immersions. The Kolkata Municipal Corporation (KMC) is regularly undertaking campaign of public awareness with different Puja Committees and market bodies/shop owners/advertisement agencies. Strict and seamless surveillance is being maintained to ensure compliance with the Plastic Waste Management Rules, 2016.

Photocopies of the reports from the Commissioners of Police of Howrah Police Commissionerate and Kolkata Police are annexed and marked collectively as "Annexure - R2."

That the statements mentioned in paragraphs 2 and 3 were also stated in my previous affidavit. However, the said affidavit was not accepted by the Tribunal, as recorded in the order dated 29.07.2025, due to an error by the notary, who affixed the seal dated 28.07.2023. The Hon'ble Tribunal, vide order dated 29.07.2025, was pleased to direct as follows:

i) The Director General & Inspector General of Police, West Bengal, shall file a fresh affidavit within one week.



14 AUG 2025

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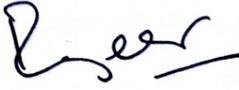
ii) The Director General & Inspector General of Police, West Bengal, shall also address this affidavit (i.e., the affidavit dated 28.07.2025 filed by the Applicant) and the photographs filed therein, and state what action has been taken against the shopkeepers.

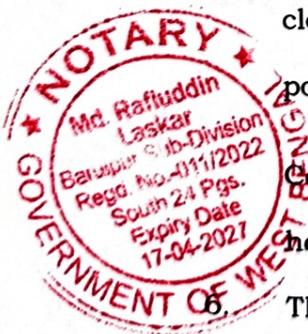
5. That pursuant to the message vide Org. No. 1343/Law Cell Adm/CR/LC-1279/24 dated 04.08.2025, the Commissioner of Police, Kolkata, has submitted a compliance report vide Memo No. 137/KPD/Law dated 11.08.2025, wherein it is stated that a physical enquiry was conducted at the places shown in the photographs. It was revealed that the shops were engaged in selling decorative ornaments made either of 'Shola' or hard-coloured paper. No commodities/items made of thermocol or banned plastic were found in those shops. During physical verification at the ghats, no dumping of bulk thermocol/polystyrene products was found in the surrounding areas.

On enquiry, it was learnt that the KMC Authorities conduct drives to dispose of waste on a regular basis. Awareness campaigns are conducted among the public to protect the environment and keep the River Hooghly clean. Campaigns were also carried out at different immersion ghats to increase awareness among puja committees. The officers and men of all police stations within the jurisdiction of Kolkata Police are maintaining close surveillance to prevent the use of polystyrene and expanded polystyrene (thermocol) by committees.

Copy of the report of the Commissioner of Police, Kolkata is annexed herewith and marked as "Annexure - R3".

That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.


Deponent



14 AUG 2025

X

VERIFICATION

I, Sri Rajeev Kumar S/o Late Dr. Anand Kumar, aged about 59 years, by faith-Hindu, by occupation-service and presently posted as the Director General and Inspector General of Police, West Bengal and having office at Bhawani Bhawan, West Bengal Police Head Quarters, Kolkata- 700027, do hereby solemnly declare and say as follows: -

1. That, I am the Director General and Inspector General of Police, West Bengal and I am acquainted with the facts and circumstances as on record.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge as per records.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

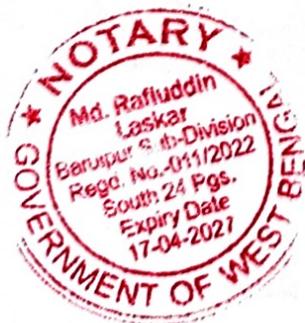
Sudipta Das

Advocate

State of West Bengal

[Signature]

Deponent



Solemnly Affirmed & Declared
before me on Identification.

[Signature]
MD. RAFIUDDIN LASKAR
NOTARY
Baruipur Civil & Criminal Court
Regd. No.- 011/2022
Govt. of West Bengal

4 AUG 2025

Message

324
Attachment - R/L

To : CP, Howrah PC
From : Police West Bengal (.)

Org. No. 20 / Law Cell
Adm/CR/LC-1279/24

Dated 29/01/2025 (.)

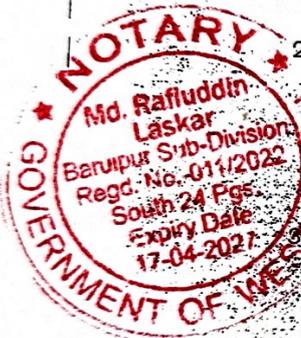
Ref: Org. No. 321/Law Cell dated 21/10/2024 & Org. No. 383/Law Cell dated 30.12.2024. (.)

Sub: Regarding implementation and execution of the provision of Plastic Waste Management Rule 2016 and order dated 01.10.2024 and 25.11.2024 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w Original Application No. 195/2024/EZ. (.)

1. Enclosed please find the additional affidavit filed by the applicant before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, along with Annexures which include images taken at Behur Math under the Howrah Police Commissionerate on 19.10.2024. These images depict the illegal use of thermocol for cutlery for serving food and other purposes. (.)

2. In the context to our above mentioned earlier communications, you are further requested to maintain strict vigilance and conduct raids to prevent the manufacture, import, stocking, distribution, sale, and use of polystyrene (thermocol) products in the affected area under your jurisdiction. (.)

An action taken report should reach this office through email: lawcellwbpd@gmail.com by 07/02/2025 positively.



Enclosure as stated above (6)

[Signature]
Additional Director General of Police (Legal)
West Bengal

14 AUG 2025

- 8 -

Annexure R-1

Message

To: Commissioner of Police, Kolkata Police (.)

From: Police West Bengal (.)

Org No. 150 /Law Cell
Adm/CR/LC-1279/24

Date 17/07/2025 (.)

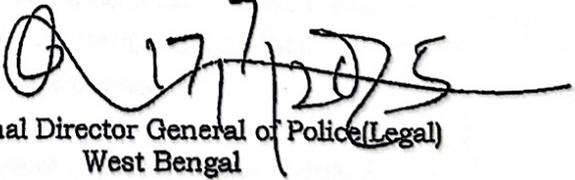
Ref.: Impugned order dated 14/05/2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w Original Application No. 195/2024/EZ. (.)

1. Enclosed please find here with the Impugned order dated 14/05/2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata which speaks for itself (.)
2. The applicant's additional affidavit refers to large-scale violations in Kumartuli, North Kolkata, involving illegal use and sale of polystyrene products and dumping of bulk thermocol waste along the Ganga ghats in Sovabazar, observed on 21.10.2024, in breach of Rule 4 of the Plastic Waste Management Rules, 2016. Annexure A/2 contains images of decorative thermocol items used during festivals like Durga Puja, Ganesh Puja, and Kali Puja, while Annexure A/3 shows thermocol waste improperly discarded along roadsides and the Ganga ghats in Sovabazar, Kolkata 700005. (.)

3. You are requested to maintain strict vigilance to ensure compliance with Rule 4 of the Plastic Waste Management Rules, 2016, as amended.

4. An Action Taken Report may be sent to this office via email (lawcellwbpd@gmail.com) by 21.07.2025, positively, for its onward submission before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata (.)

Encl: As stated above (.)


Additional Director General of Police (Legal)
West Bengal

Issued Preparation Sec.
V. H. P. S.
Sign.....
Date.....

14 AUG 2025

ac

MESSAGE

To: - Police West Bengal.

From: - Commissioner of Police, Howrah.

Org. No. 225 /25/Legal Cell/ M.R.-244

Dated. 07.02.2025

Ref: - Org No. 20/Law Cell/Adm/CR/LC-1279/24 dt. 29.01.2025.

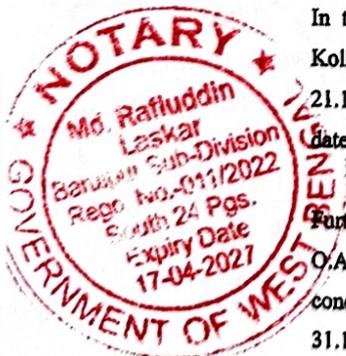
In reference to the above noted, this is to apprise you that for implementation and execution of the provisions of Plastic Waste Management Rule, 2016 as communicated vide Org. No. 20/Law Cell/Adm/CR/LC - 1279/24 dated 29.01.2025, all concerned message was circulated vide Org. No. 176/25/Legal Cell/ M.R. - 244 dated 31.01.2025 and necessary action has been taken.

On 28.01.2025, the applicant Sri Sabyasachi Choudhury has filed an additional affidavit before the Honourable NGT/EZ, Kolkata in O.A. No. 195/2024/EZ, Kolkata in the matter of Prameya Foundation -Vs- The State of West Bengal and Others, saying that during a field survey on 19.10.2024, he found numerous roadside food vendors around Belur Math, Howrah, using thermocol plates and bowls to serve food. He further alleged in the affidavit that these thermocol items were being discarded indiscriminately in a dustbin in front of the Belur Math temple which is near the Ghat of the River Ganga, which is in clear violation of the Plastic Waste Management Rules, 2016.

In this matter in compliance with the order dated 01.10.2024 passed by Hon'ble NGT/EZ, Kolkata as communicated vide Org. No. 321/Law Cell/ADM/CR/LC - 1274/24 dated 21.10.2024, all concerned message was circulated vide Org. No. 1671/24/Legal Cell/ M.R. - 244 dated 22.10.2024 and necessary action was taken and report was submitted.

Further, in compliance with the order dated 25.11.2024 passed by Hon'ble NGT/EZ, Kolkata in O.A. No. 195/2024/EZ and Org. No. 383/Law Cell/ADM/CR/LC - 1279/24 dated 30.12.2024, all concerned message was circulated vide Org. No. 2149/24/Legal Cell/ M.R. - 244 dated 31.12.2024 and necessary action was taken and report was submitted.

14 AUG 2025



The applicant annexed some photographs of the vendors at Belur Math taken on 19.10.2024 where as in this matter necessary action was already taken in compliance with the order dated 25.11.2024 passed by Hon'ble NGT/EZ, Kolkata in O.A. No. 195/2024/EZ.

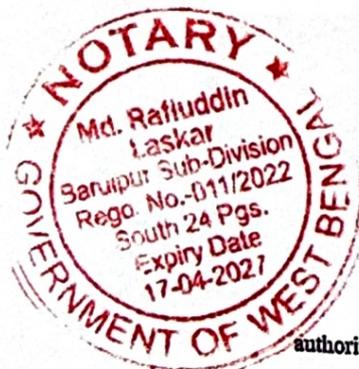
Further, the following actions have been taken for compliance of the order of Hon'ble NGT/EZ, Kolkata.

1. A joint inspection was carried out by the representatives of the Bally Municipality and police personnel of Howrah Police Commissionerate. The purpose of this inspection was to identify any street vendors using thermocol plates, bowls, etc., for serving food, in contravention of the aforementioned rules. Photographs are attached herewith.
2. After thorough investigation and close monitoring of the vendors in the vicinity of Belur Math, it was found that none of the street vendors were using thermocol products for serving food to their customers. The vendors were observed using alternative products, including biodegradable and reusable items, which are compliant with the Plastic Waste Management Rules, 2016. No violations was noted during the inspection.
3. Further vigilance is being maintained to ensure continuous compliance with the plastic waste management regulations.
4. Police personnel have conducted awareness campaigns for street vendors about the environmental impact of thermocol and plastic products, and the availability of eco-friendly alternatives.
5. Regular liaison with the vendors is being maintained in an effort to guide and help vendors transition to eco-friendly products by providing them with information on subsidized rates for biodegradable alternatives.
6. Local social media platforms and Community Pages are being used to raise awareness about the illegal use of thermocol and the environmental impact.

Continuous surveillance through regular inspections and checks by the local municipal authorities and police authorities is being maintained to enforce the regulations strictly.

For information.

Sd/-
Commissioner of Police
Howrah



14 AUG 2025

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M Gmail

WBPD LAW CELL <lawcellwbpd@gmail.com>

Reply of Org No. 20/Law Cell/Adm/CR/LC-1279/24 dt. 29.01.2025
1 message

LEGAL CELL HOWRAH <legalcellhwh@gmail.com>
To: lawcellwbpd@gmail.com

Fri, Feb 7, 2025 at 6:41 PM

Please see the attachments.

10 attachments



WhatsApp Image 2025-02-04 at 8.18.18 PM (4).jpeg
264K



WhatsApp Image 2025-02-04 at 8.18.18 PM (3).jpeg
181K



WhatsApp Image 2025-02-04 at 8.18.18 PM (1).jpeg
178K



WhatsApp Image 2025-02-04 at 8.18.18 PM (5).jpeg
262K



WhatsApp Image 2025-02-04 at 8.18.18 PM (2).jpeg
257K

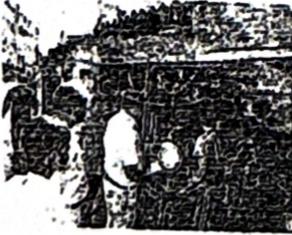


14 AUG 2025

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WhatsApp Image 2025-02-04 at 8.18.18 PM (6).jpeg
272K



WhatsApp Image 2025-02-04 at 8.18.18 PM.jpeg
174K



WhatsApp Image 2025-02-04 at 8.18.18 PM (7).jpeg
204K

Reply of Org No. 20-Law Cell dt. 29.01.2025.docx
15K

WhatsApp Video 2025-02-04 at 8.18.18 PM (1).mp4
4217K



14 AUG 2025

of Ministry of Tourism, Govt. of India
by Ramakrishna Mission, Belur Math



NOTARY
 Md. Rafiuddin
 Laskar
 Benipur Sub-Division
 Regd. No.-011/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
GOVERNMENT OF WEST BENGAL

14 AUG 2025



NOTARY
 Md. Rafiuddin
 Laskar
 Baruipur Sub-Division
 Regd. No.-011/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
GOVERNMENT OF WEST BENGAL

14 AUG 2025

-15-



★ NOTARY ★
 Md. Rafiquddin
 Laskar
 Baraipur Sub-Division
 Regd. No. 0111/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
 GOVERNMENT OF WEST BENGAL

14 AUG 2025

- 16 -



★ NOTARY ★
 Md. Raquddin
 Laskar
 Baruipur Sub-Division
 Regd. No.-011/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
 GOVERNMENT OF WEST BENGAL

14 AUG 2025

- 17 -



14 AUG 2025

NOTARY
 Md. Rafiuddin
 Laskar
 Baruipur Sub-Division
 Regd. No.-011/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
 GOVERNMENT OF WEST BENGAL

-18-



NOTARY
 Md Rafiuddin
 Laskar
 Baruipur Sub-Division
 Regd. No.-011/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
 GOVERNMENT OF WEST BENGAL

14 AUG 2025

-19-



* NOTARY *
 Md. Hamidul
 Laskar
 Banipur Sub-Division
 Regd. No. 4911/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
 GOVERNMENT OF WEST BENGAL

14 AUG 2025

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14 AUG 2025

NOTARY
 Md. Rafiuddin
 Laskar
 Baruipur Sub-Division
 Regd. No.-011/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
GOVERNMENT OF WEST BENGAL

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WBPD LAW CELL <lawcellwbpd@gmail.com>

OA No. 195/2024/EZ; Prameya Foundation Vs. State of West Bengal & Ors.

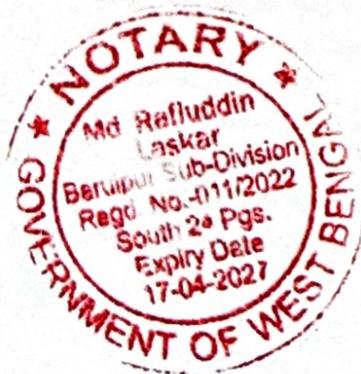
1 message

SHRI TASHI TSHERING LAMA <law-kpd@kolkatapolice.gov.in>
To: lawcellwbpd <lawcellwbpd@gmail.com>

Wed, Jul 23, 2025 at 5:42 PM

Sir,
Kindly see the attachment.

 **Kolkata Police NGT report OA 195 of 2024 EZ Prameya Foundation vide order 14-05-2025.pdf**
607K



14 AUG 2025

- 22 -

Government of West Bengal
Office of the Commissioner of Police, Kolkata,
Kolkata Police Directorate, Law Section,
306, B.B. Ganguly Street,
Kolkata - 700 012.

Memo No.: 122 /KPD/Law

Date: 23/07/2025.

To
The Additional Director General of Police (Legal),
West Bengal Police Directorate,
Bhabani Bhaban, Alipore,
Kolkata - 700027.

Sub.: Original Application No. 195/2024/EZ

Prameya Foundation
Vs.
State of West Bengal & Ors.

Ref.: Org. No. 150 / Law Cell dated 17-07-2025.
ADM/CR/LC-1279/24

The order dated 14-05-2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata along with the photographs which have been filed with the Original Application as 'Annexure-A/1' (colly) from page nos. 355 to 362 was forwarded to all the Divisional Deputy Commissioners of Police within the jurisdiction of Kolkata Police for causing necessary enquiry and to submit a report accordingly.

Reports were received and on the basis of which the following are being stated:

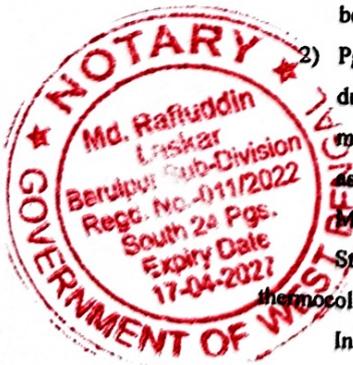
Report on photographs from page nos. 355 to 362 within the jurisdiction of Kolkata Police is as follows:

- 1) Pg 357 & 358: During recent inspection no such use of banned Polystyrene (thermocol) could be found in use or stacked.
- 2) Pg 359 to 362: Thermocol items and plastic products are not seen floating on river Ganga during immersion at the different ghats. The work of disposal is done by KMC. Regular ricketing and beat meeting are being held on road and several lanes to aware public in association with the Puja Committee and also to spread awareness regarding the Plastic Waste Management rules, 2016.

Strict vigil is being maintained over the sale, stocking and usage of contraband plastics, thermocol in shops and vendors.

In compliance with the Government Notification, the market body/puja committee/shop owners/advertisement agencies/common people within the jurisdiction of Kolkata Police were

Page 1 of 2

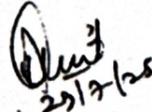


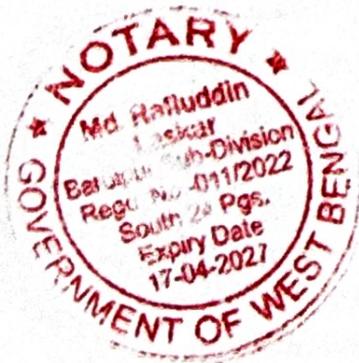
14 AUG 2025

- 23 -

communicated the order of ban on the polystyrene and expanded polystyrene (thermocol) commodities and they were directed to adhere by the directive of the said Notification. Additionally, public awareness programme is regularly being conducted within the jurisdiction of Kolkata Police. They were also instructed to dispose the waste/garbage after the puja festival in vats installed by KMC.

The Officers and men of all the Police Stations within the jurisdiction of Kolkata Police are keeping close surveillance to prevent the use of polystyrene and expanded polystyrene (thermocol) commodities.


2019/26
for Commissioner of Police,
Kolkata.



- 24 -

Government of West Bengal
Office of the Commissioner of Police, Kolkata,
Kolkata Police Directorate, Law Section,
3rd floor, 306, B. B. Ganguly Street, Kolkata - 700 012.

Annexure - R/3.

Memo No: 137/KPD/Law

Date: 11 -08-2025.

To
The Additional Director General of Police (Legal),
West Bengal Police Directorate,
Bhabani Bhaban, Alipore,
Kolkata - 700027.

Sub: Original Application No. 195/2024/EZ

Prameya Foundation
Vs.
State of West Bengal & Ors.

**Ref: your office Org. No. 1343 / Law Cell dated 04-08-2025.
ADM/CR/LC-1279/24**

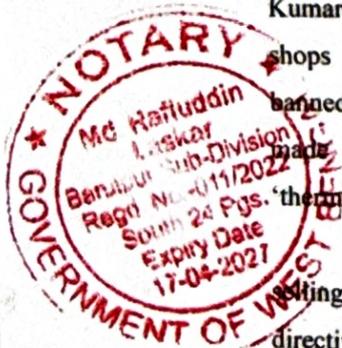
The order dated 29-07-2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata along with the affidavit dated 28.07.2025 filed by the Applicant was forwarded to the concerned Divisional Deputy Commissioners of Police within the jurisdiction of Kolkata Police for causing necessary enquiry and to submit a report accordingly.

Reports were received and on the basis of which the following are being stated:

Report on photographs from page nos. 552 to 557 within the jurisdiction of Kolkata Police is as follows:

- 1) Enquiry was caused by visiting the shops mentioned in page no. 552 & 553, situated at 503, Rabindra Sarani, Kumartuli, Hathkhola, Kol - 05; 42C, Banomali Sarkar Street, Sovabazar, Kumartuli, Kol - 05; 1/1, Banomali Sarkar Street, Sovabazar, Kumartuli, Kol - 05 and other shops alleged to be engaged in selling of decorative ornaments made of 'thermocool' or banned plastic of God and Goddesses in the vicinity. It was found that those articles are either made of 'Shola' or are made of hard coloured papers. No commodities/items made of 'thermocool' or banned plastic were found in those shops.

The shop owners and employees were contacted and they confirmed that they are not selling or manufacturing 'thermocool' or banned plastic made items in compliance with the directives issued by the Environment Department, Government of West Bengal and by the Ministry of Environment, Forest and Climate Change (MoE7&CC).



14 AUG 2025

- 25 -

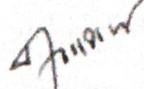
Pictures of those shops were taken using GPS Map camera and are annexed herewith and marked as "Annexure-A1".

- 2) During physical enquiry of places in the photographs on page nos. 554 to 557 no such polystyrene products and dumping of bulk thermocol waste could be found in the surrounding of such ghats of river Hooghly. There is no such unit of making thermocol products. KMC authority made drive on regular basis to dispose of waste.

Strict vigil is also maintained along Strand Bank Road so that nobody can dump any banned SUP items as specified under the Plastic Waste Management rules, 2016.

Awareness campaigns were done to spread awareness among the public to save the environment and keep the River Hooghly clean and to save its eco-system. Campaigning was also conducted on different immersion ghats to increase awareness among the puja committees and strict vigil is being maintained to ensure that no violation could take place.

The Officers and men of all the Police Stations within the jurisdiction of Kolkata Police are keeping close surveillance to prevent the use of polystyrene and expanded polystyrene (thermocol) commodities.


for Commissioner of Police,
Kolkata.



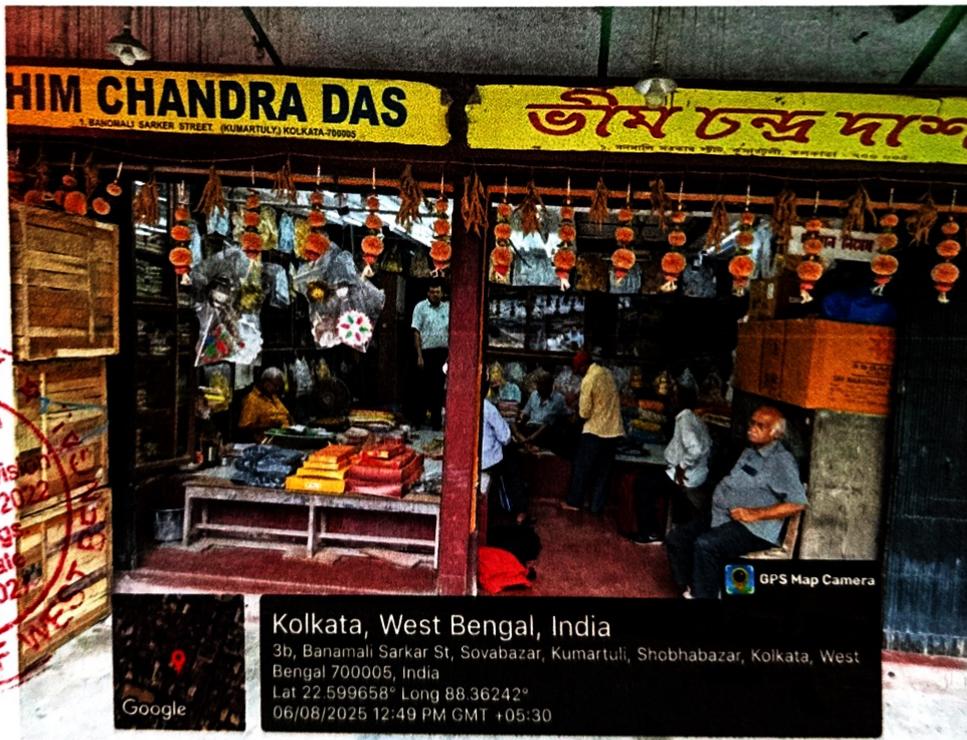
14 AUG 2025

- 226 -

Annexure-A1



GPS Map Camera
 Kolkata, West Bengal, India
 503, Rabindra Sarani, Sovabazar, Kumartuli, Shobhabazar,
 Kolkata, West Bengal 700005, India
 Lat 22.599563° Long 88.362804°
 06/08/2025 12:47 PM GMT +05:30

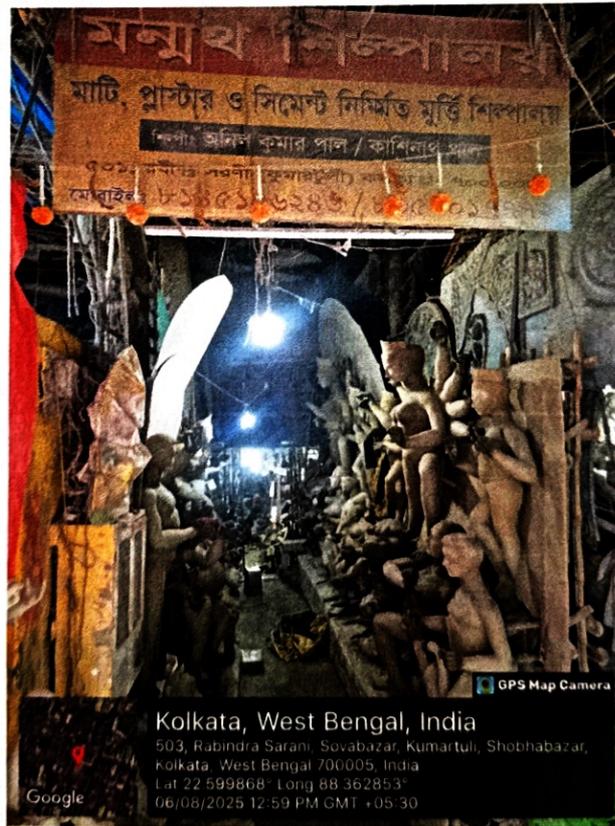
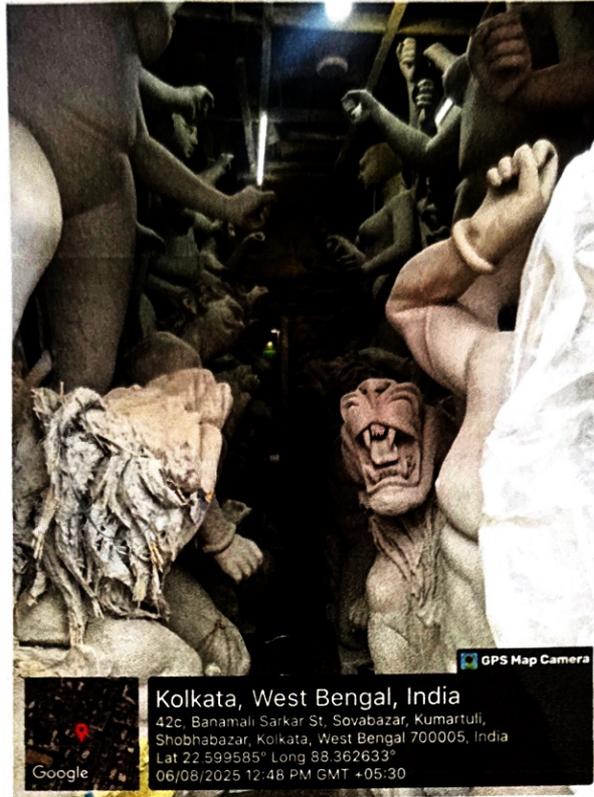


GPS Map Camera
 Kolkata, West Bengal, India
 3b, Banamali Sarkar St, Sovabazar, Kumartuli, Shobhabazar, Kolkata, West
 Bengal 700005, India
 Lat 22.599658° Long 88.36242°
 06/08/2025 12:49 PM GMT +05:30

NOTARY
 Md. Rafiuddin
 Laskar
 Baruipur Sub-Division
 Regd. No.-111/2022
 South 24 Pgs
 Expiry Date
 17-04-2025
GOVERNMENT OF WEST BENGAL

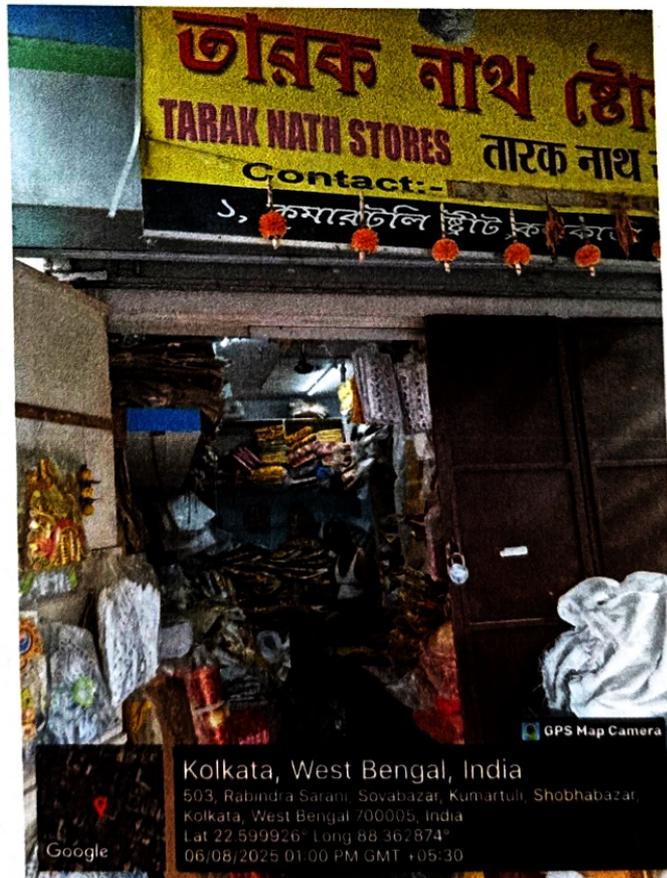
14 AUG 2025

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NOTARY
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Laskar
Baruipur Sub-Division
Regd. No.-011/2022
South 24 Pgs.
Expiry Date
17-04-2027
GOVERNMENT OF WEST BENGAL

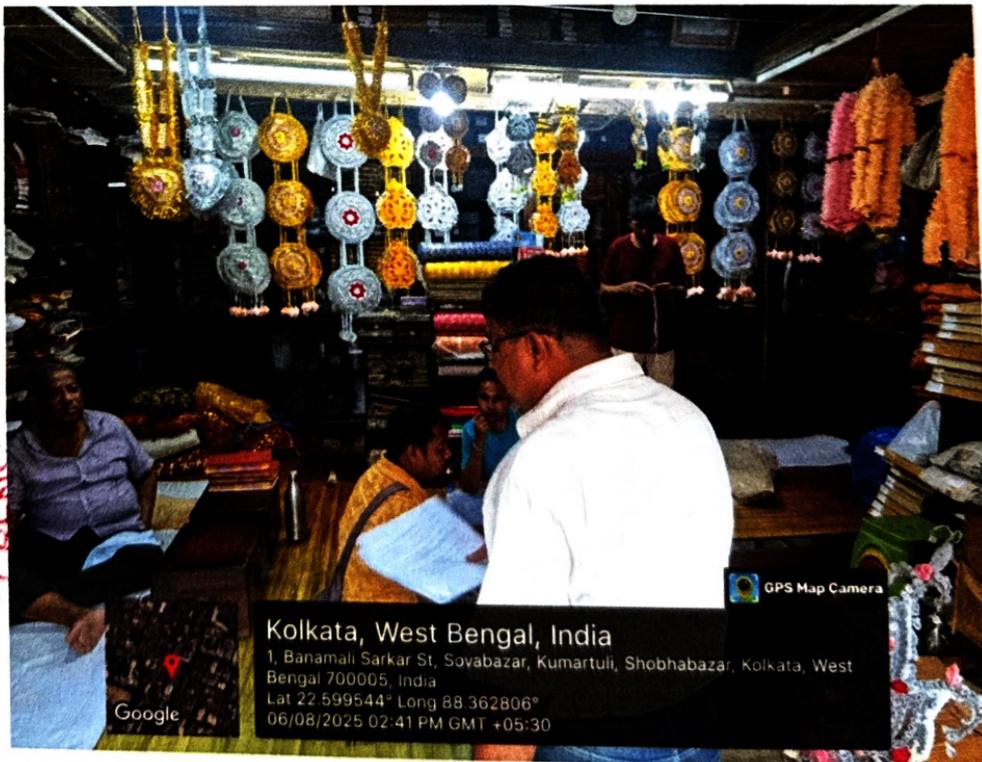
1 4 AUG 2025

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14 AUG 2025

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14 AUG 2025

- 31 -



NOTARY
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14 AUG 2025

- 32 -



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Laskar
Baruipur Sub-Division
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South 24 Pgs.
Expiry Date
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GOVERNMENT OF WEST BENGAL

1 4 AUG 2025

- 22 -



NOTARY
 Md Rafiuddin
 Laskar
 Baruipara Sub-Division
 Regd. No. 111/2022
 South 24 Pgs.
 Expiry Date
 17-04-2027
GOVERNMENT OF WEST BENGAL

14 AUG 2025

Message

To : Commissioner of Police, Kolkata Police (.)

From : Police West Bengal (.)

Org No. 1043 /Law Cell
Adm/CR/LC-1279/24

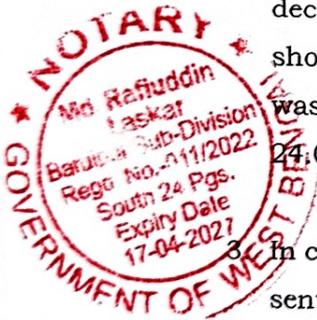
Date 04/08/2025 (.)

Ref: Order dated 29.07.2025 of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w O.A No. 195/2024/EZ in the matter of Prameya Foundation -vs- State of West Bengal & Ors. (.)

1. Enclosed please find here with the impugned order dated 29.07.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in the matter referred to the above, which speaks for itself. (.)
2. In paragraphs 6 and 7 of the order, the Hon'ble Court has taken note of the applicant's supplementary affidavit, which highlights widespread violations involving the illegal use of polystyrene products within your jurisdiction.

Annexure A/1 contains images of polystyrene materials being used as decorative items in Kumartuli. Annexures A/2 and A/3 contain images showing indiscriminate disposal of thermocol waste and dumping of such waste in the areas adjacent to the Ganga ghats, as observed on 24.07.2025. (Copy enclosed.) (.)

In compliance with the above-mentioned order, an action taken report may be sent to this office via email (lawcellwbpd@gmail.com) positively by **11.08.2025**, for its onward submission before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata. (.)



Received
19/35/04-08-25


Additional Director General of Police (Legal)
West Bengal

Issued Despatch Sec.
V. B. P. D.

Sign Ban
Date 05/08/25

14 AUG 2025

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 195/2024/EZ

In The Matter of:
PRAMEYA FOUNDATION

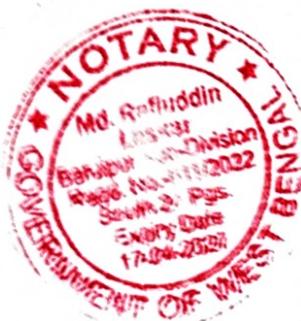
..... APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE DIRECTOR
GENERAL & INSPECTOR GENERAL OF POLICE,
WEST BENGAL



14 AUG 2025

Sudip Kumar Dutta

Advocate

For The State of West Bengal

Email: adv.sk Dutta@gmail.com

(M): 9874782072.